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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/325/ (IB)/2017  
NAME OF THE PETITIONER(S) : TRANS ASIAN SHIPPING SERVICE LTD  
NAME OF THE RESPONDENT(S) : PANDURAN TIMBER PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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CS. K. Gaurav  
Kumar

PCS




M. DEVARAJ

Adv



**ORDER**

Counsel for Petitioner present and submitted that he has not complied with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 on or before 15.07.2017. Therefore, the petition abates and the same is dismissed. However, the Petitioner is at liberty to file a fresh petition, if desired.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)